

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA.1491 of 1996

Date of Order: 22.4.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

BABBAN RAM

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mrs. U. Sanyal, counsel.

Heard on: 22.4.98.

O R D E R

S.N. Mallick, V.C.

None appears for the petitioner when the matter is called on for hearing. Application is dismissed for default. No order as to costs.

Reply filed to-day by Mrs. Sanyal, ld. counsel, appearing for the respondents, be kept with the record.

(S. Dasgupta)
Member (A)

Attested
Haima De Choudhury
Advocate

(S.N. Mallick)
Vice-Chairman.

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प्रमाणित प्रति प्रमाणित
Certified to be true copy
Court Officer
केन्द्रीय प्रशासनिक अधिकरण
Central administrative Tribunal
कलकत्ता न्यायपीठ
Calcutta Bench

(a) No. of the "Appln	1980
(b) Name of the applicant	Mrs. A. De Choudhury
(c) Dt. of presentation of application for copy ..	20.5.98
(d) No. of pages	one
(e) To be filed in the	File
(f) Dt. of presentation of copy ..	27/4/98
(g) Dt. of filing of the copy to the app.	20.5.98